

Notice dtd. 23.1.95
served on Resp- 3
on dtd. wil.

188
3/2/95

(3)

7/3/95 - (16)

Shri S. P. Kulkarni alongwith
Shri K. D. Kulkarni for
Applicant.

Shri V. S. Masurkar alongwith
Shri P. M. Pradhan for
Respondents.

The Learned Counsel
for Applicant states
that the applicant does
not want to press the
application and seeks
permission to withdraw
the same ^{Accordingly, the} as
dismissed as not
pressed.


(P. P. Srivastava) (B. S. Hegde)
M(A) M(J)

abp.

Order/Judgement (despatched
to Applicant/Respondent(s)
on 22/3/95

11/4/95